

Tours performed by Shri Rajiv Gandhi

*159. SHRI R. D. GATTANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) for how many days Shri Rajiv Gandhi, son of the former Prime Minister and his father-in-law, mother-in-law travelled in India during December last year and January this Year;

(b) whether these persons were accorded V.I.P. treatment at State expenses and if so, in what States;

(c) what was the total amount of expenditure incurred from public exchequer for arrangements connected with their visit; and

(d) what action Government propose to take against the persons responsible for misusing Government resources and public money?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the House.

Complaints against Research and Analysis Wing

160. SHRI KANWAR LAL GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of some news and articles appeared in the press in the last two months regarding the functioning of Research and Analysis Wing (RAW) in India;

(b) details of complaints and representations received by Government against RAW during the last two months;

(c) the results of inquiry into the complaints and the articles appeared in the press; and

(d) what steps Government propose to take to make changes in its functioning.

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). Government are aware of the press reports that have recently appeared in regard to the Research and Analysis Wing. The main allegation against the Organisation is that it was used for political purposes within the country. There is however, no proof to establish that Research and Analysis Wing transgressed their given authority to collect external intelligence.

Measures have been initiated to review and reorganise the working of this organisation.

Expansion of Thermal Power Station Unit at Gangakhed, Maharashtra

*161. SHRIMATI MRINAL GORE:

SHRI R. K. MHALGI:

Will the Minister of ENERGY be pleased to state:

(a) whether Maharashtra Government have asked for expansion of the Thermal Power Station unit at Gangakhed (District Parbhani);

(b) if so, whether Government had undertaken any survey;

(c) whether the survey report has cited Gangakhed site as the best to install Thermal Power Station; and

(d) whether Government have taken final decision in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d). No such proposal has been received in the Central Electricity Authority.

Contract to Maruti Ltd. for making Bomb Items

*162. SHRI G. M. BANATWALLA:
SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government of India granted a contract to Maruti Ltd. for

making bomb items at the intervention of former Defence Minister,

(b) if so, whether the Defence Ministry did not agree to grant such a licence to private firms; and

(c) if so, whether Government propose to hold an inquiry into this matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir. However, an order was placed on Maruti and on two other private firms for a small component of a grenade on 15-10-75, i.e., before the previous Defence Minister had assumed Office.

(b) Does not arise.

(c) Does not arise.

ज्वायंट साइफर ब्यूरो और भारत सरकार मुद्रणालय के कर्मचारियों के वेतन मानों में अन्तर के बारे में दूसरे वेतन आयोग की सिफारिशें

* 163. श्री मही लाल : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दूसरे वेतन आयोग ने ज्वायंट साइफर ब्यूरो की पठन शाखा (रीडिंग ब्रांच) और भारत सरकार मुद्रणालय की पठन शाखा (रीडिंग ब्रांच) में काम करने वालों के लिए समान वेतन मान निर्धारित करने की सिफारिश की थी ;

(ख) यदि हां, तो तोमरे वेतन आयोग की सिफारिशों के अनुसार उक्त दोनों विभागों की पठनशाखाओं में काम करने वाले कर्मचारियों के वेतनमानों में अन्तर के क्या कारण हैं ; और

(ग) क्या ज्वायंट साइफर ब्यूरो की पठन शाखा में काम करने वाले कम चारियों को भारत सरकार मुद्रणालय में काम करने वाले अपने समकक्ष सहयोगियों की तुलना में कम

वेतनमान दिया गया है और यदि हां, तो इसके क्या कारण हैं ?

रक्षा मंत्री (श्री जगजीवन राम) :
(क) जी हां ।

(ख) और (ग). रीडर ग्रेड-II के वेतनमान में तो कोई असमानता नहीं है, परन्तु रीडर ग्रेड-I और कापी होल्डर के मामले में असमानता है । 1968 में भारत सरकार मुद्रणालय में विभिन्न पदों का वर्गीकरण करने के लिए नियुक्त की गई समिति की सिफारिशों के आधार पर मुद्रणालय के रीडर ग्रेड-I और कापी होल्डर के वेतन-मानों में बढ़ोतरी की गई थी । ज्वायंट साइफर ब्यूरो की पठन शाखा के मामले में ऐसा कोई संशोधन नहीं किया गया था । इसके कारण भारत सरकार मुद्रणालय और ज्वायंट साइफर ब्यूरो के रीडर ग्रेड-I तथा कापी होल्डर के संशोधन-पूर्व वेतनमानों में असमानता आ गई और चूँकि ज्वायंट साइफर ब्यूरो की पठन-शाखा के रीडर ग्रेड-I और कापी होल्डर के संशोधन-पूर्व वेतनमान कम थे, इसलिए वेतन आयोग ने इन पदों के लिए निम्न वेतनमानों की सिफारिश की ।

पंच वर्षीय योजनाएँ

1293. श्री उपसैन : क्या योजना मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अब तक पंचवर्षीय योजनाओं से शहरों की समृद्धि हुई है और गांव सर्वथा उपेक्षित और अछूते रहे हैं; और

(ख) यदि हां, तो क्या सरकार पंच-वर्षीय योजना श्रृंखला को समाप्त कर उसके स्वरूप और क्रिया में परिवर्तन कर इच्छित उद्देश्य की पूर्ति के लिए नवीन माध्यम पर विचार कर रही है ?

प्रधान मंत्री (श्री मोरारजी देसाई) :
(क) जी नहीं ।